

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/608 /2010 - EX[DB] WITH E/COD/99/2010-EX
E/S/622/2010-EX

Date 11/11/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
SHRI SUBHASH CHANDRA,
BA/2D, PHASE-I, ASHOK VIHAR, NEW DELHI-110052
(PROP. OF APRA INTERNATIONAL)
SHRI SUBHASH CHANDRA,

Appellant

Vs
Respondent

C.C.E. DELHI I

MISC ORDER NO. 620/2011-EX

2011 EX[DB] dated 04-11-11

I am directed to transmit herewith a certified copy of Final order No.920/
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944



Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent
C.C.E. DELHI I
C.R. BUILDING, I.P. ESTATE, NEW
DELHI 110002

2. Adv. / Consult
MR.J M SHARMA

252, BASANT ENCLAVE,(NEAR VASANT VIHAR) N DELHI-110057

3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise, I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15
10. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)
11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070
12. Office Copy
13. Guard file



Assistant Registrar
(Excise Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R. K. Puram, New Delhi.
Court No. 1

Date of hearing/decision: 01.11.2011

**Excise COD Application No. 99 of 2010, Excise Stay No. 622 of 2010 in
Excise Appeal No. 608 of 2010**

Sh. Subhash Chandra

Appellants

Vs.

CCE, Delhi

Respondent

Appearance:

Rep. by Sh. J.M. Sharma, Advocate for the appellants.

Rep. by Sh. N. Pathak, DR for the respondent.

**Coram: Hon'ble Sh. S.S. Kang, Vice President
Hon'ble Sh. Mathew John, Member (Technical)**

*misc order no 620/2011-EX
FINAL ORDER NO. 920/2011-EX*

Per: S.S. Kang:

Ld. Counsel appeared on behalf of the appellant submitted that the appellant expired on 4.9.2010 in view of this the appeal abates under Rule 22 of CEGAT (Procedure) Rules. The appeal is dismissed as such.

(S.S. Kang)
Vice President

(Mathew John)
Member (Technical)

RM